NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 441/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES:

Murtaza Samun Merchant

V/s.

Cogent Enterprises Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

J.A. Udarpuri Advocate
Murtuza Merchant Petitioner

ORDER

TCP No. 441/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. Corporate Debtor's side is absent.

Part heard.

At request of the Petitioner's Counsel, list this matter on 26.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)